

(d) Value-wise target of export for jute goods is Rs. 250/275 Crores, which is likely to be reached.

(e) The Government have taken the following steps to boost export of jute goods :—

- (i) Formation of a STC jute industry consortium on 50:50 loss-sharing basis for export of carpet backing cloth to North America;
- (ii) Encouraging development of exportable products through R and D efforts;
- (iii) Participation in specialised trade fairs and exhibitions and sending of Government-industry delegations to identified markets abroad for promoting jute goods exports; and
- (iv) Constituting a new JMDC and jute fund out of proceeds of jute cess to give boost to R&D efforts and export promotion.

Steps taken for Modernisation of Handloom Industry

2841. SHRI CHINTAMANI JENA :
SHRI MOHANBHAI PATEL :

Will the Minister of TEXTILES be pleased to state :

- (a) whether the production in handloom sector has decline;
- (b) if so, whether any study has been made to know the causes thereof; and
- (c) the steps being taken to modernise this industry ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) Does not arise.

(c) A scheme to extend financial assistance for modernisation/renovation purchase of looms in the cooperative sector is

being implemented by the State Governments with machine assistance from the Central Government on 50:50 basis since 1980-81

Inter-Governmental Organisations under Ministry of Commerce

2842. SYED SHAHABUDDIN : Will the Minister of COMMERCE be pleased to state :

(a) the names of international inter-Governmental organisations in which his Ministry acts as the nodal Ministry on behalf of Government;

(b) the annual contribution by Government to each organisation and the expenditure incurred on participation during 1985;

(c) the particulars of permanent representatives accredited to such organisations; and

(d) the particulars of Indian nationals if any, in the permanent secretariat of these organisations at the highest or the second highest levels ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b). A Statement is given below.

(c) Ambassador Extraordinary and Plenipotentiary Permanent Representative Geneva is accredited to both UNCTAD and ITC, which Ambassador and Deputy Permanent Representative Geneva is accredited to GATT. Ambassador in the Embassy of India, Bangkok is accredited to ESCAP. The Indian Missions at the headquarters of the remaining organisations act as coordinators in matters relating to these organisations.

(d) The post of Deputy Director General, GATT, is presently held by an Indian national,

Statement

(a) the names of international inter-Government organisation in which his Ministry acts as the nodal Ministry on behalf of Government.

(b) the annual contribution by Government to each organisation and the expenditure incurred on participation during 1985.

△⁴

		Annual contribution (approx.)	Expenditure in- curred on parti- cipation.
1	2	3	4
1.	United Nations Conference on Trade and Development. (UNCTAD), Geneva. △ ²	—	Rs. 37,474,55
2.	General Agreement on Tariffs and Trade (GATT), Geneva.	Rs. 18,08,991.00	Rs. 1,41,235.70
3.	International Trade Centre, Geneva. (ITC) △ ¹	Rs. 6,00,000.00	Nil
4.	International Tin Council, London.	Rs. 2,51,000.00	Nil
5.	International Coffee Organisation, London.	Rs. 24,02,266.40	Rs. 64,310.00
6.	International Customs Tariff Bureau, Brussels.	Rs. 59,946.00	Nil
7.	Association of Iron Ore Exporting Countries, Geneva.	Rs. 6,43,000.00	Rs. 23,000.00
8.	International Bauxite Association, Kingston.	Rs. 6,39,690.70	Nil
9.	Association of Natural Rubber producing Countries, Kuala Lumpur.	Rs. 1,37,466.00	Rs. 40,482.95
10.	Asian and Pacific Coconut Community, Jakarta.	Rs. 2,38,950.00	Nil
11.	International Pepper Community, Jakarta.	Rs. 3,00,640.00	Rs. 51,772.00
12.	International Rubber Study Group, London.	Rs. 1,38,752.00	Rs. 64,725.20
13.	Asia and Pacific Development Centre, Kuala Lumpur.	Rs. 9,00,000.00	Nil
14.	Economic and Social Commission for Asia and the Pacific, (ESCAP). △ ²	—	Rs. 54,420.00
15.	Commonwealth Regional Consultative Group on Trade. △ ²	—	Nil
16.	International Tropical Timber Organisation. △ ³	—	Nil

1	2	3	4
17.	Asian and Pacific Centre for Transfer of Technology, Bangalore. (APCTT).	Rs. 10,00,000.00	Nil
18.	Economic Commission for Africa.	—	Rs. 29,439.12
19.	Statistical Institute for Asia and the Pacific, Tokyo. (SIAP).	Rs. 1,00,000.00	Nil
20.	Regional Mineral Resources Development Centre, Bandung. (RMRDC).	Rs. 50,000.00	Nil
21.	Regional Co-ordination Centre for Research and Development of Coarse Grains, Pulses, Roots and Tuber crops in the humid tropics of Asia and the Pacific, Indonesia, (CGPRT).	Rs. 50,000.00	Nil

∠¹ = India's contribution is to the Trust Fund of ITC. The Budget of ITC comes from UNCTAD/GATT.

∠² = There is no direct contribution to these organisations from Ministry of Commerce. The Budget of these organisations comes from a UN/Commonwealth Secretariat.

∠³ = India joined the International Tropical Timber Agreement only in February, 1986 and no contribution has been effected so far.

∠⁴ = Figures indicate the approx, expenditure involved in participation of the meetings. Expenditure incurred is from the Commerce Ministry's budget only and does not include expenditure on account of hotel accommodation. Whenever representatives of other Ministries/Departments attend meetings of these organisations expenditure is borne by the respective Ministry/Department.

Exemption of Gift Consignments from Customs Duty

2843. SYED SHAHABUDDIN : Will the Minister of FINANCE be pleased to state :

(a) the particulars, including estimated values of gift consignments received by various associations: organisations, institutions or trusts in India during 1985 free of customs duty;

(b) the total customs duty so waived; and

(c) the procedure for obtaining such exemption from or waiver of customs duty for consignments to charitable institutions etc, for their own use or for distribution to the needy in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b).

The information is being collected and will be laid on the Table of the House.

(c) Under a general exemption notification No. 85-Cus., dated 15th March, 1982, foodstuffs, medicines, etc. imported by charitable organisations engaged in relief work are exempted from customs duty subject to conditions specified therein. A copy of the notification is annexed.

[Placed in the Library. See No. LT-2338/86]

Further, Government is empowered under sub-section (2) to Section 25 of the Customs Act, 1962, in the public interest and under circumstances of an exceptional nature, to exempt by special order in each case any goods on which duty is payable. Each case is decided on its merit and charitable institutions could apply to Government for exemption under this provision, if notification No. 85-Cus. dated 15-3-1982 is found not applicable.